

COMPETITION APPELLATE TRIBUNAL

UTPE 07/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat

Chairman

Hon'ble Ms. Pravin Tripathi

Member

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

Bharti Cellular Ltd.

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

**Shri Aditya Narain, Advocate for the
Respondent**

ORAL ORDER

8th March, 2010

Heard Shri R.D. Makheeja, counsel for the DG and learned counsel for the respondent. The grievance in the petition was that the terms and conditions printed on the reverse side of the customer enrolment form are not very clear and legible. The respondent in the affidavit filed has stated that presently the reverse side of the customer enrolment form is clear and legible because of enlargement of the print. Shri R.D. Makheeja stated that something more can be done to make it really clear and legible. Since the basic dispute was about the legibility and lack of clearness, we dispose of the petition stating that the terms and conditions printed on the reverse side should be clear and legible. However, in the present circumstances, we dispose of the proceedings in view of the affidavit filed.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 02/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Garment Technology Expo. ...Complainant

Vs.

**Clothing Manufacturers' Association
of India & Anr. ...Respondent**

Appearances : None for the Complainant

**Shri Atul Bhadur, Advocate for Respondent
No.2**

ORAL ORDER

8th March, 2010

None appears for the complainant. Respondent No.2 is represented. The petition is dismissed for non-prosecution.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

**MA 2/2009,3/2009 & 4/2009 in
CA 17/2005**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Ms. Aditi Goyal

...Complainant

Vs.

Dr. Amit Garg

...Respondent

Appearances : Shri P.K. Mittal, Advocate for the Complainant

**Shri R.D. Makheeja, Advocate for the
Respondent**

ORAL ORDER

8th March, 2010

List the matter on 12th May 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 43/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Pradeep Kumar

...Applicant

Vs.

HDFC Bank Ltd.

...Respondent

**Appearances : Shri Ishwender Chaudhary, Advocate for the
Applicant**

None for the Respondent

ORAL ORDER

8th March, 2010

List the matter on 11th May 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 89/1984

CA 1705/1989

CA 2091/1989

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

Ghasitamal Mela Ram

Suri Paper Marketing Co.

...Complainant

Vs.

Ballarpur Industries & Anr.

...Respondent

**Appearances : Shri R.D. Makheeja, Advocate for the DG
Shri O.P. Dua, Sr. Advocate along with
Shri M.L. Sachdeva, Advocate for the Applicant**

**Shri D.K. Malhotra, Advocate for the
Respondent**

ORAL ORDER

8th March, 2010

List the matter on 18th May 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 23/1986

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

Ballarpur Industries & Anr.

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

**Shri D.K. Malhotra, Advocate for the
Respondent**

ORAL ORDER

8th March, 2010

List the matter on 18th May 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 540/1987

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

Reliable Paper Stores & Ors.

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

**Shri D.K. Malhotra, Advocate for the
Respondent**

ORAL ORDER

8th March, 2010

List the matter on 18th May 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 13/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Sandeep Banerjee & Anr. ...Applicant

Vs.

T.R. Shawney Motors (P) Ltd. & Anr. ...Respondent

Appearances : None for the parties.

ORAL ORDER

8th March, 2010

None appears for the applicant. The application is dismissed for non-prosecution.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 103/2005

CA 43/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Cr. & Sons Builders

...Complainant

Vs.

**Saini Heavy Industries India Pvt.
Ltd. & Anr.**

...Respondent

**Appearances : Shri Anand Nandan, Advocate for the
Complainant**

**Shri Dinesh Sabharwal, Advocate for the
Respondent**

ORAL ORDER

8th March, 2010

A prayer is made for an adjournment on the ground that the respondent's witness is not available.

List the matter on **11th May 2010**.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 112/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Akhilesh Sharma

...Complainant

Vs.

Tata Motors Finance Ltd. & Anr.

...Respondent

Appearances : The Complainant in person

Counsel for the Respondent

ORAL ORDER

8th March, 2010

At the request of the respondent, re-list the matter on 3rd May
2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 105/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Rajpal Dugal ...Complainant

Vs.

Greater Delhi Planners Pvt. Ltd. ...Respondent

**Appearances : Shri R.D. Makheeja, Advocate for the
Complainant**

Shri R.S. Kela, Advocate for the Respondent

ORAL ORDER

8th March, 2010

A prayer is made for substitution of the applicant who has died in the meanwhile. The prayer is allowed. The amended memo of parties has been filed.

List the matter on 3rd May 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 01/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Vikas Pepsi Agency

...Applicant

Vs.

Pepsi Cola India Mfg. Co.

...Respondent

Appearances : Shri P.K. Bajaj, Advocate for the Complainant

**Shri Ravinder Narain, Sr. Advocate along with
Shri S. Dev, Advocate for the Respondent**

ORAL ORDER

8th March, 2010

Four week's time is granted to the complainant to file the reply to
MA 6/2009. List the matter on 5th May 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 14/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Bharat Mittal ...Applicant

Vs.

TELCO & Ors. ...Respondent

Appearances : None for the Applicant

Proxy counsel for the Respondent

ORAL ORDER

8th March, 2010

List the matter on 3rd May 2010.

Col. Padmakar Tare, witness of Respondent No.2 is present.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 02/2002

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Nathu Ram Goel

...Complainant

Vs.

R. Kant & Co. Ltd. & Ors.

...Respondent

Appearances : Shri Vinay Gupta, Advocate for the Complainant

**Shri Aditya Jain, Proxy counsel for Respondent
Nos. 1 & 6.**

ORAL ORDER

8th March, 2010

Inspite of the order dated 2nd December 2009, Shri Ashok Aggarwal, who had appeared as a witness for Respondent Nos. 2, 3 & 4 is not present. Therefore, the cross-examination of this witness by Respondent Nos. 1 & 6 cannot be carried out. The effect of his non-appearance shall be considered when the matter is taken up on 3rd May 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 36/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Dinesh Trading

...Applicant

Vs.

Modendra & Mohendra Ltd.

...Respondent

**Appearances : Shri U.N. Shukla and Shri A.P. Singh, Advocates
for the Complainant**

None for the Respondent

ORAL ORDER

8th March, 2010

Shri U.N. Shukla does not want to appear for the applicant. Shri A.P. Singh, counsel appears for the applicant. The admission / denial of the respondent's documents shall be carried out on 23rd April 2010. The matter shall be listed on 3rd May 2010 for cross-examination of the respondent's witness.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 05/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Ashok K. Vaid ...Complainant

Vs.

A.B.N. Amro Bank Ltd. ...Respondent

Appearances : Shri U.N. Shukla, Advocate for the Complainant

**Shri Himanshu Anand along with
Ms. Namrata, Advocate for the Respondent**

ORAL ORDER

8th March, 2010

It is stated that the parties are working out for an out of court settlement.

List this matter on 11th May 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 04/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

V.P. Kardam

...Complainant

Vs.

**Jiwan Bima Rashtriya Sahkari Awas
Samiti Ltd. & Ors.**

...Respondent

Appearances : None for the Parties

ORAL ORDER

8th March , 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 21st May 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

UTPE 14/2006

CA 06/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

**Trust Telecom Technologies Pvt.
Ltd.**

...Complainant

Vs.

**Qingdao Haier Overseas Electric Co.
Ltd. & Anr.**

...Respondent

**Appearances : Shri Vikas Chandel, Advocate for the
Complainant**

None for the Respondent

ORAL ORDER

8th March, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 21st May 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

CA 15/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

D.D. Bhardwaj

...Applicant

Vs.

**Sri Ram Housing Finance & Investment
of India Ltd. & Ors.**

...Respondent

**Appearances : Shri Gautam K. Laha, Advocate for the
Applicant**

None for the Respondent

ORAL ORDER

8th March, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 11th March 2010.

[COURT MASTER]